

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3879
ANSWERED ON 09TH AUGUST, 2018

PLANTATION ACROSS NATIONAL HIGHWAYS

3879. SHRI MANOJ TIWARI:
SHRI RAMDAS C. TADAS:
SHRI CHANDRA PRAKASH JOSHI:
SHRI NARANBHAI KACHHADIYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) has any proposal for plantation across all the National Highways specially in Rajasthan, Maharashtra, Gujarat and Delhi/NCR;
- (b) if so, the details thereof along with the nodal agencies and partner companies;
- (c) whether there is any proposal to give chance to start-ups in this plantation drive and if so, the details thereof; and
- (d) the details of procedure for allocation of work and nodal officer designated for this purpose specially in Delhi/NCR?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (d) Plantations are an integral component of all the road construction projects under National Highways Authority of India (NHAI). As per the provisions of IRC:SP:21:2009 and National Highways (Plantation, Beautification & Maintenance) Policy, 2015, development of green belts in the form of median and avenue plantation is carried out in available space in Right of Way (ROW).

Further, National Highways Authority of India (NHAI) also deposits funds to forest departments for carrying out roadside plantation in compliance of the conditions stipulated by the statutory authorities, while granting permission for felling of trees/ diversion of forest land.

Moreover, there are provisions for engaging agency (start-ups, NGOs) through open competitive bidding. NGO/Trusts are required to be registered under NGO Darpan Portal of Govt. of India. MSME/start-ups are required to be registered under Udyog Adhar Portal of Govt. of India. For engaging these agencies, Regional Officers of NHAI have been delegated the powers. The guideline for Empanelment & Green Highways Project Award Process for Private Agencies/NGOs is at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PART (A) to (D) OF LOK SABHA UNSTARRED QUESTION NO.3879 ANSWERED ON 09TH AUGUST, 2018 ASKED BY SHRI MANOJ TIWARI AND OTHERS REGARDING 'PLANTATION ACROSS NATIONAL HIGHWAYS'.

Annexure -1 / QBS Model

**Empanelment & Green Highways Project Award Process for
Private Agencies / NGOs**

1. First Stage: Empanelment of Plantation Agencies

- 1.1 A pool of qualified plantation agencies / NGOs etc shall be prepared based on technical, financial and work experience parameters. An open Expression of Interest (Eoi) will be released at National level to call for application from eligible private agencies for empanelment.
- 1.2 Following eligibility criteria has been finalised for empanelment of private agencies

S no	Resources	Technical Eligibility Criteria
1	Team Leader	1. Minimum 3 years of Experience in Plantation / Transplantation / Landscaping Activities 2. Educational Qualification: Post Graduation / Graduation in Forestry / Agriculture / Horticulture or other relevant stream.
2	Team Supervisor	1. Minimum 2 years of Experience in Plantation / Transplantation / Landscaping Activities 2. Educational Qualification: Post Graduation / Graduation in Forestry / Agriculture / Horticulture or other relevant stream.
3	Team Members	1. Minimum 1 year of Experience in Plantation / Transplantation / Landscaping Activities
Minimum work experience criteria – Experience of implementing plantation / horticulture /landscaping work of minimum Rs 5 lakh.		
Other eligibility norms: <ol style="list-style-type: none"> Any agency whether registered Company, Proprietorship Firm, NGOs, etc will be eligible for empanelment subject to fulfilment of following norms <ul style="list-style-type: none"> ▪ NGOs/ Trusts are required to be registered under NGO Darpan portal of Govt. of India. ▪ MSME/ Start-ups are required to be registered under UdyogAdhaar portal of Govt. of India ▪ Agency has to submit work order and work completion certificate for considering their previous work experience. ▪ Start-ups are exempted from work experience criteria, however technical eligibility criteria as prescribed above shall be fulfilled. 		

2. Second Stage: Project Specific RFP for Quality Based Selection

2.1 In the second stage project specific RFP will be floated. Project specific RFP will be released for a uniform 10km stretch, however on case to case basis bigger stretches of 100km each may also be considered for award. Only empanelled plantation agencies will be eligible for bidding in second stage. A committee comprising of 5 members will be formed to evaluate the site specific proposals.

2.2 Following evaluation criteria is proposed for selection of agencies in second stage.

S.no	Criteria	Marks
1	Site specific Technical proposed for plantation	30
1.1	Feasibility Study of site, (Level of Compliance with IRC SP 21:2009 and Green Highways Policy – 2015)	10
1.2	Sustainable Plantation Management (Identification of appropriate species with respect to agro-climatic zone, Soil Quality, plan for five year maintenance etc)	10
1.3	Innovative practices (Institutional arrangement for buy back of sustainable harvest, Livelihood generation for local communities, Soil Water Conservation etc)	10
2	Previous work experience for plantation / landscaping / transplantation	60
2.1	Experience in implementing roadside plantation projects	20
2.2	Landscape/Garden Development	20
2.3	Other plantation / transplantation works	20
3	Nursery Experience	10
3.1	Size of Nursery (Area)	5
3.2	Variety of sapling / seedling of different tree species (Only Nursery certified under National Horticulture Mission will be eligible for marking)	5

2.3 Agencies applying for a project specific RFP will be evaluated on above mentioned parameters, and a cumulative score card will be prepared based on relative grading*. Agency scoring the highest will be selected for project award. For reference, an example along with cumulative score sheet is mentioned below

- Three bidders A, B & C has submitted proposal in response to the site specific RFP.
- A has experience of plantations work worth Rs. 2 crore, B has experience of work worth Rs. 10 crore and C has experience of work worth Rs. 5 crore. As the maximum marks for work experience is 60 marks, agency with highest experience will get full marks and others will get marks proportionate to their work experience as compared to agency with highest marks.
- In this case, B with highest work experience will get 60 marks. Based on B's experience, marks of others will be calculated as follows:

Marks of A = (Value of Work Experience of A / Value of Work Experience of Highest Experienced Bidder) * Total Marks

Marks of A: $(2/10) \times 60 = 12$

Marks of C = $(5/10) \times 60 = 30$

Final Score card of Bidder A, B & C may look like

Criteria	Bidder A	Bidder B	Bidder C
Proposal (Technical)	25	23	20
Work Experience	12	60	30
Nursery Experience	5	4	0
Total	42	87	50

2.4 Empanelment of agencies and award of projects will be vetted and approved by committee constituted by NHAJ.

